1603

## CLASS I POSTS IN THE MINISTRY OF RAILWAYS

\*350. SHRI M. P. BHARGAVA: WiH the Minister of RAILWAYS be pleastd to refer to the answer given to Starred Question No. 38 in the Rajya Sabha on the 11th April, 1960 and state:

- (a) the number of Class I posts created yearwise during the last three years ending 31st March, 1960;
- (b) the break up of 127 posts filled by promotion from Class II to Class I during this period; and
- (c) whether the rule of filling 33J posts by promotion from Class II to Class I was adhered to?

THE DEPUTY MINISTER OF RAIL-WAYS (SHRI SHAH NAWAZ KHAN):

Total . 522

These figures include posts created in Junior Scale/Class II which may be operated either in Class I or Class II. They exclude short-term posts created by General Managers under their own powers.

(c) Yes.

SHRI M. P. BHARGAVA: May I know the manner of selection of candidates for promotion from Class II to Class I, and also whether there have been any cases where Class I officers, after officiating in Class I posts for several years, have been reverted to Class II?

SHRI SHAH NAWAZ KHAN: Sir, a regular selection is held by a committee consisting of the Director Establishment, the Director in charge of the department concerned and a Member of the U. P. S. C. Selections

are made by this committee. Sometimes, it so happens that a Class II officer might officiate for some time in a Class I post but when the permanent incumbent comes or when that vacancy is surrendered, then naturally he has to revert.

to Questions

SHRI M. P. BHARGAVA: May I know whether these selections are made yearly or as and when vacancies arise?

SHRI SHAH NAWAZ KHAN: Promotions from Class II to Class I are made whenever any vacancy arises or as we foresee posts falling vacant.

SHRI M. P. BHARGAVA: Then it is not an yearly thing. When persons are selected for promotion from Class II to Class I, where does the question of reverting them from Class I to Class II arise?

MR. CHAIRMAN: He has given that answer. He said that this would happen if the post is retrenched or when a permanent incumbent returns. That is what he said.

SHRI M. P. BHARGAVA: What I want to know is this: When the selections are made on a permanent basis, how is it that people promoted and officiating in Class I are sent back to Class II? I cannot understand this.

SHRI SHAH NAWAZ KHAN: As I said, where an officer from Class II officiates in a Class I post, then naturally he reverts, but when he is promoted on a permanent basis, he does not revert.

Mr. CHAIRMAN: How can he be reverted when he is permanent?

श्री पां० ना० राजभोज : क्या मैं यह जान सकता हूं कि शैड्यल्ड कास्ट्स के लिये कितनी पोस्ट्स रिजवं हैं और कितनी ऐक्व्यली फुलफिल की गई हैं ?

भी शाहनवाज खांः जो परसेंटेज शैड्यूल्ड कास्ट्स के लिए रिजवं है, उसका माननीय 1605

**NALLAMUTHU** SHRIMATI RAMAMURTI: May I have an idea ol the length of the period during which a Class II officer officiates in Class I after which he is reverted? That is very important.

MR. CHAIRMAN: She wants to know the length of the period for which a Class II officer officiates in a Class I post and then is reverted.

SHRI SHAH NAWAZ KHAN: It depends on each individual case.

SHRIMATI NALLAMUTHU Т RAMAMURTI: May I have the answer in detail Sir?

> MR. CHAIRMAN: It depends on each individual case.

SHRIMATI T. NALLAMUTHU RAMAMURTI: It is a very vital ques-

MR. CHAIRMAN: It is a very vital question, and that is why he answered

SHRI N. M. LING AM: May I know whether it is not a fact that officiating service in a higher post is regarded as qualification for substantive appointment in that post while making appointments to the higher posts? If it is not, may I know why the Railway Ministry has made this departure in the matter of recruitment to Class I Posts?

SHRI SHAH NAWAZ KHAN: That is taken into consideration when a Class II officer is to be appointed to a Class I post. His officiating appointment in that grade is taken into consideration and he is given credit for that officiating service.

\* SHRI NAFISUL HASAN: May I know whether there is any reservation for Scheduled Castes in the post\* which are to be filled by promotion or is it only for posts which are to be filled by direct recruitment?

to Questions

SHRI SHAH NAWAZ KHAN: According to us .

DR. RAGHUBIR SINH: What is "According to us"?

MR. CHAIRMAN: The question is •

SHRI SHAH NAWAZ KHAN: "Us" is the Ministry of Railways.

When a competitive examination is held for departmental candidates there is reservation for the Scheduled Castes.

SHRI H. V. TRIPATHI: May I know whether the Selection Committee sit3 for making permanent promotions or for officiating ones also?

SHRI SHAH NAWAZ KHAN: I could not catch him. Sir.

MR. CHAIRMAN: Are officiating promotions also made according to the recommendations of a Selection Committee?

SHRI SHAH NAWAZ KHAN: No, Sir.

भी किशोरी राम: इस रिजर्वेशन के मुताबिक शेड्यूल्ड कास्ट्स के लोगों को एग्जामिनेशन में कम्पीट करने के लिये किसी तरह की इंफार्मेंशन नहीं दी जाती है श्रीर उन लोगों को नहीं बुलाया जाता है। तो इसके लिये सरकार क्या व्यवस्था कर रही है ?

श्री शाहनवाज लां : मेरे मुग्रज्जिज दोस्त की यह इत्तिला बिल्कुल गलत है। हम उनको खब बुलाउ है।

SHRIMATI YASHODA REDDY: May I know from the hon. Minister whether there was any occasion where a person who has officiated in a Class I post is reverted and instead of his being promoted another person is appointed to that Class I post overlookI607

ing the former's temporary service and, if so, may I know the reason?

SHRI SHAH NAWAZ KHAN: That is a hypothetical question, Sir.

Such a situation might arise or might not arise.

SHRIMATI YASHODA REDDY: I want to know whether there has been such a case.

MR. CHAIRMAN: Put a separate question.

SHRIMATI YASHODA REDDY: Because this question seems to be based on

SHRI R. P. N. SINHA: Do I take it that efficiency is no longer the criterion for promotion in the Railways?

SHRI SHAH NAWAZ KHAN: It certainly is.

SHRI NAFISUL HASAN: May I know which of the posts which were to be filled by promotion were filled as a result of competitive examinations in the Railways? The hon. Minister just now said that there were certain posts that were required to be filled by promotion.

MB. CHAIRMAN: The question is, there is a quota of appointments in

Class I to be filled by promotion; why then did you have a competitive test?

SHRI SHAH NAWAZ KHAN: Sir, there are two modes of promotion. One system of promotion is entirely by seniority-cum-suitability. The other method is by a distinctive process of selection. When that comes in, we have to go in for competition.

## WELLS AND TUBE WELLS IN THE UNION TERRITORIES

- •351. SHRI M. P. BHARGAVA: Will the Minister of HEALTH be pealsed to refer to the answer given to Starred Question No. 126 in the Rajya Sabha on the 14th April, 1960 and state:
- (a) the number of new wells and tube wells which have been cons.ruct-ed in the Union Territories durine the three years ending 30th June, 1960; and
- (b) what are the other new sources of water supply opened in the Union Territories during the same period?

THE MINISTER OF HEALTH (SHRI D. P. KARMARKAR): (a) and (b). A statement containing the requisite information is laid on the Table of the^ Sabha.

## STATEMENT

Name of the Union Territory				Reply in respect of part (a)	Reply in respect of part (b)
1.	Delhi		18.	Three new wells and 10 new tube-wells (including water supplied by providing electric pumping sets over existing deep wells) have been sunk.	
2.	2. Himachal Pradesh			Three tube-wells have been fored but have not been put into commission so far.	Nearly one hundred springs and hill streams have been utilised for drinking water supply to the rural greas.